

[Shri A. K. Roy]

and some other papers on the items as follows:—

- (1) Semi Water and Producer Gas Plant.
- (2) Gas Reforming Plant.
- (3) Air Separation Unit 1 (Lynde Frankle)
- (4) Air Separation Unit.
- (5) Naphtha Reforming Plant.
- (6) Ammonia Plant CCC Unit.
- (7) Ammonia Plant Montecatini Unit.
- (8) Urea plant.
- (9) Ammonium Sulphate Nitrate Plant (Double Salt).

The details of the equipments to be auctioned give the following picture:—

(1) Ammonia Plant:

(a) Compressor No. 5 was required by Namrup through P&D in the year 1976 within the F.C.I. but not given.

(b) Two Mixture Gas Compressors are without any defect.

(c) Out of Six Water Scrubbers, 4 are alright.

(2) Gas Reforming Plant:

(a) Ammonia Compressor is in good working condition.

(3) The total number of Boilers are 17, which are in satisfactory condition as certified by the Boilers Inspectors, Government of Bihar, last year.

(4) Double Salt Plant: All the equipments are in good condition. What is more in this wholesale disposal of a Fertilizer Plant, the first prestigious plant in the country under Public Sector, the quotations

accepted were all below the market rate and it is also reported that the materials shown are much less than they were.

It is distressing that when the country is starving of fertiliser, whose production is always falling short of demand, the FCI, a Public Sector Undertaking, is going to auction the entire unit of coalbased single fertiliser plant to the private companies involving crores of rupees, without exploring the possibility of renovating and utilising its potentiality to produce fertiliser, though most of its parts are in good condition and could be used viably for the same. The steps were taken without any proper scrutiny when the diesel based Sindri Modernisation Plant is lying idle due to the lack of diesel and there is an All India demand under consideration to switch over to the coal-based fertiliser plant. Government must intervene, renovate the coal based plant and stop this auction.

SHRI JYOTIRMOY BOSU: Under Rule 199, with your permission....

MR. SPEAKER: I shall consider it when it comes.

Mr. Vijaya Raghavan.

(iv) MEASURES TO CHECK THE ALLEGED CORRUPT PRACTICES PREVAILING AT SANTA-CRUZ AIRPORT

**SHRI V. S VIJAYARAGHAVAN (Palghat): Newspapers have come out with complaints about the shameful goings on in the Santa Cruz Airport, Bombay. Hundreds of our people working in foreign countries come to Bombay every day. Often times people who come to visit their family relations and those who make a short hop to their native place fall a prey to the corrupt officials in this Airport.

While the deserving passengers after having got the tickets okayed run

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from pillar to post and yet do not get a seat, those who get into the chance list bribe the officials and manage to travel by the same plane. This has become an everyday affair. Apart from that, it has also become an everyday practice on the part of the officials to take bribe by threatening the passengers who have duly paid customs duty. An instance in point is of Shri Selvaraj who was coming from Dubai to see his mother who was critically ill. In spite of the fact that he had got his ticket okayed, he could not get a seat in the plane. Another case is of a lady who was coming from Muscat for her own marriage. She could not reach her native place in time even after greasing the palm of the officials. Yet another case is of one Mr. Shamsudin who was deprived of Rs. 240/- by a customs official in spite of the fact that he had paid all dues by way of customs duty. These cases have been reported in the Malayala Manorama daily of 5th June, 1980. About 50 such people who were subjected to such fraud, reached Kerala by a special bus and reported the matter to the above-mentioned daily. Even after complaints were raised in the past about such fraudulent practices, the people involved in the fraud are freely operating without any fear. This causes apprehension and dismay to the people. The Central Government and the Civil Aviation authorities should pay immediate attention to this problem. The corruption and the fraud that is being practised there will besmirch the fair name of our country. Therefore quick and stern action should be taken against such corrupt officials.

(v) MEASURES TO STOP EXPLOITATION OF JUTE GROWERS

श्री इमर लाल बंडा (अररिया): अध्यक्ष महोदय, बिहार में जूट उत्पादकों की स्थिति अत्यन्त शोचनीय हो गई है। जूट, जिस से देश की जूट मिलें ही नहीं चलतीं, देश को बाहर भी यह निर्यात किया जाता है, जिससे देश को दुर्लभ विदेशी मुद्रा की प्राप्ति होती

है, किन्तु इस की कीमत और खरीददारी में घोर अनियमितता बरती जाती है। खरीद की जो कीमत तय की जाती है, वह जूट के उत्पादन खर्च से भी कम है। भारतीय जूट निगम ने जूट की अनेक श्रेणियां निर्धारित की हैं और उस आधार पर खरीद के लिए जो कीमतें निर्धारित की जाती हैं, वे अत्यन्त भ्रामक हैं और भ्रष्टाचार के स्रोत हैं, जिस से जूट निगम द्वारा किसानों से जूट खरीदते समय उस का भयंकर शोषण होता है। इधर हाल में जूट निगम ने अपने क्रय केन्द्रों को भी बन्द कर दिया है जहां चाहिए यह था कि इन केन्द्रों को ग्राम स्तर तक पहुंचाया जाये और ग्रामीण जूट उत्पादकों से गांव में ही जूट खरीद कर उन्हें शोषण से बचाया जाये। इस के बदले खरीद केन्द्रों को भी बन्द कर किसानों को भयंकर कठिनाई में डाल दिया गया है।

जूट उत्पादक निजी खरीददारों द्वारा मन-मानी कीमत में जूट खरीद का शिकार हो रहे हैं। उन्हें उत्पादन से कम खर्च पर जूट बचना पड़ रहा है, जिस से धीरे-धीरे वे जूट का उत्पादन छोड़ते भी जा रहे हैं। यह एक बहुत बड़ी राष्ट्रीय क्षति होगी।

अतः सरकार से आग्रह है कि बोआई के ठीक पूर्व कृषि मंत्रालय जूट की खरीद का उचित न्यूनतम मूल्य निर्धारित करे और न्यूनतम मूल्य से नीची बाजार दूर होने पर जूट निगम को बाजार से सीधी खरीद का आदेश दे।

जूट निगम की क्रय शाखा को ग्राम स्तर तक पहुंचाया जाये।

जूट की श्रेणियों को कम किया जाये, जिस से जूट उत्पादक ठगी एवं शोषण के शिकार न हों।

अभी तक बिहार क्षेत्र का जॉन्ल कार्यालय बिहार से बाहर है और उस के पदाधिकारी भी गैर-हिन्दी क्षेत्र के हैं, जिस से किसानों को अपनी शिकायतों और कठिनाइयों का इन अधिकारियों तक पहुंचाने में भी कठिनाई का सामना करना पड़ता है। अतः इस कार्यालय को बिहार में ही स्थापित किया जाये और हिन्दी जानकार पदाधिकारियों की वहां पर पदस्थापना की जाये।